

Bills

1948-49 had come down to 69 per cent. But I am glad to inform him and the House that on the same basis the index has gone up to 83 per cent. in 1952-53. The performance in 1948-49 was the lowest, but since then, there has been a steady improvement. He has referred to the low morale of railwaymen, and attributed this to various grievances, perhaps mostly due to regrouping—I do not know that, but I accept that railwaymen have grievances and they should be looked into, and I can assure him that grievances are being removed, as they come to my notice. Steps have already been taken to decentralise the sanction of leave and passes to the local officers.

As I just now informed the House, the seniority lists of the staff are being worked out and confirmations being speeded up.

Well, Sir, I do not like to say much about Chittaranjan. Shri Mukerjee is perhaps the only Member of this House who is critical of Chittaranjan. Perhaps, he is not so much against Chittaranjan or its workshop or production; he is greatly agitated over the security arrangements that exist there.

Shri Bhagwat Jha Azad (Purnea *cum* Santal Parganas): He wants more 'Chittaranjans'.

Shri L. B. Shastri: If he wants more 'Chittaranjans', his proposals are most welcome.

Shri K. K. Basu (Diamond Harbour): Minus the security.

Shri L. B. Shastri: I would like him not to bother much about the security arrangements that exist there.

Shri K. K. Basu: He cannot enter there.

Shri L. B. Shastri: What we have to concentrate on is more production in Chittaranjan and I entirely agree with him that we must make efforts to increase the production in Chittaranjan. I have no doubt that during the next four or five years, we will be able—al-

though we have not been able to reach the target just at present—to go beyond our target and try to produce 150 or if possible, more locomotives.

Sir, I am thankful to hon. Members for the patient hearing they have given me and I can only assure them that it would be my earnest endeavour to raise the efficiency and standards of railways higher still in order to serve the best interests of the people and of the Indian Railways themselves.

MOTION RE THIRD REPORT ON
PRIVATE MEMBERS' BILLS

House proceeds with Private Members' Resolutions, the time-limit has been fixed by the Advisory Committee.....

Shri K. K. Basu (Diamond Harbour): Is there a Motion?

Mr. Deputy-Speaker: Yes.

Shri Altekar (North Satara): I beg to move:

"That this House agrees with the Third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 2nd March 1954".

Sir, this is a simple recommendation fixing the time-limit for the first Resolution as 1½ hours, for the second Resolution, one hour, and if absolutely necessary, half an hour more, and for the third Resolution, two hours. It is not a controversial matter.

Shri Bhagwat Jha Azad (Purnea *cum* Santal Parganas): We are all agreed.

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 2nd March 1954".

The motion was adopted.